

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

RA/M.A/O.A./T.A./ 427 1989

Union of India Applicant (s).

B.R. Kyada Adv. for the
Petitioner (s).

Versus

Dilip Amrathel Respondent (s).

B.B. Gogia Adv. for the
Respondent (s).

SR. NO.	DATE.	ORDERS,
		Stay of order of Award (Copy sent)
	02/10	RPAD Recd from Resp.
5/12/89		Mr. B.R. Kyada not present. Mr. B.B. Gogia has filed sick note. Adjourned. The case be posted for admission. PBM 5/12 Clerk 6/12
18/1		Common letter issued in case no 04/422/85 letter dt- 18/1/90. 809 18/1 1/18/90 So.
		RPAD Recd from Resp (21/02)
2/3		Parties absent. No documents produced adjourned on same stage to 6/4/90. CL
6/4		Parties absent. No documents produced. adjourned on same stage to 19/4/90. 7/5/90. 19/4/90 CL

SR NO.	DATE.	ORDERS.
	1990 19/3 22/09/92 27/09/92 for B.O.C.	Today case is on Board before Registrar for documents produced enough acknowledgments given earlier. It is a fit case to close the right to file reply submitted for orders before Hon'ble members. CH 22/09/92 P.H. 27/09/92 Date informed to both advocates clients. 28/09/92

GAC/

OA/427/91

①

Date	Office Report	O R D E R
22-09-1992		Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidayatullah of India. Call on 3 /11/1992.  (R.C. Bhatt) Member (J)  (N.V. Krishnan) Vice Chairman *AS.

62
O.A. 427/89

DATE

OFFICE REPORT

ORDER

18.10.93

This matter is disposed of by common
judgment in O.A. 422/89 & Ors.

M.R. Kolhatkar
(M.R. Kolhatkar)
Member (A)

R C Bhatt
(R C Bhatt)
Member (J)

vtc.